

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
RAJYA SABHA  
UNSTARRED QUESTION NO-1585  
ANSWERED ON- 08/03/2021

**AGENCIES INVOLVED IN CONSTRUCTION OF ROADS IN GUJARAT**

1585. SHRI SHAKTISINH GOHIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) the number of agencies that have been provided the work of Talaja-Mahuva National Highway in Gujarat, along with time, the work was assigned to these agencies;
- (b) the details of the time limit to complete this work;
- (c) the number of times, this time limit has been extended along with the timelines to complete this work; and
- (d) the steps taken against the agencies for not completing the said work in time limit?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Earlier, the work of 4-laning from Talaja to Mahuva Section of NH-8E in the state of Gujarat was awarded on Hybrid Annuity mode to M/s MEP Sanjose Talaja Mahuva Road Pvt. Ltd. Mumbai with appointed date as 24.04.2017 and scheduled completion date as 22.10.2019 (i.e. 910 days). Extension of time was granted upto 30.06.2020. Subsequently, 90 days from 30.06.2020 was given to lender to bring in the substitution. As the agency failed to complete the work in scheduled period as well as in extended period, the contract was finally terminated on 17.02.2021. There after the work was again awarded to new agency namely M/s Kalthia Engineering and Construction Ltd.

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